

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 16.06.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
HEARING	11) O.S 810/2017
1) O.S 826/2016	ORDERS
2) O.S 1032/2016	12) MIS. 15/2011
3) O.S 1118/2016	13) MIS. 24/2011
4) O.S 1298/2016	14) O.S 598/2013
5) O.S 1170/2017	15) O.S 246/2019
6) O.S 136/2019	16) O.S 248/2019
7) O.S 144/2019	17) O.S 732/2019
ARGUMENTS	18) O.S 1046/2019
8) O.S 824/2011	JUDGMENT
9) O.S 506/2012	19) O.S 1424/2018
10) O.S 1570/2012	20) OS 1606/2019

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.